GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. †2903

TO BE ANSWERED ON 20.03.2017

BENEFIT OF RESERVATION

†2903. SHRI LAXMAN GILUWA: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that the benefits available to the scheduled tribes are being reaped by only a few ST communities;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has carried out/proposes to carry out any review to ascertain that benefits of reservation percolate/are availed by all ST communities in the country;
- (d) if so, the details and the findings thereof and the follow up action taken thereon; and
- (e) the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASTWANTSINH BHABHOR)

- (a) to (b): The schemes for economic, educational, social development etc are administered by the Ministry of Tribal Affairs and implemented through State Governments/UTs administration and are available to all Scheduled Tribes (STs) communities on pan India basis. There are no instances of benefits being reaped by only a few ST communities. Further, reservation is being provided to STs at the rate of 7.5%, which is applicable to all communities included in the list of STs.
- (c) The Ministry of Tribal Affairs has not carried out any such study. Further, there is no proposal in this regard.
- (d) & (e) Do not arise in view of part (c) above.
